

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

(7)

O.A. No. 646 of 90

Shri Chandra Shekhar Agarwal ::::: Applicant

Vs.

Union of India & Others ::::: Respondents

Hon. Mr. K. Obayya, A.M.

Hon. Mr. Maharaj Din, J.M.

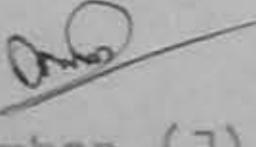
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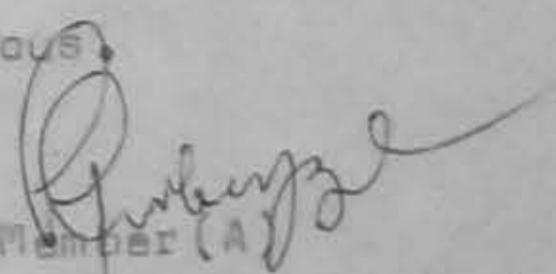
(By Hon. Mr. K. Obayya, A.M.)

The applicant is an employee in Northern Railway. He has filed an application seeking direction to the respondents for his promotion from the post of Chief Goods Clerk in the scale of Rs.1400-2300 to the grade of Rs.1600-2660.

2. In the counter-affidavit filed by the respondents, in para 5, it has been stated that the relief prayed by the applicant has already been granted inasmuch as he has been promoted to the grade of Rs.1600-2660, vide order dated 15-10-90 and posted at Kanpur. The copy of the order has also been annexed to the counter. The respondents have, therefore, stated that the application has become infructuous and the same deserves to be dismissed.

3. As the relief prayed by the applicant has already been granted, this application has become infructuous and as such the same is dismissed as infructuous.


Member (B)


Member (A)

Dated: 22nd September, 1992, Allahabad.

(tgk)